

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

ORDER

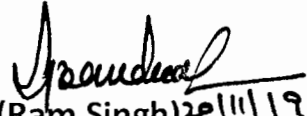
No: 1060

Dated 20/11/19

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 17,49,576/- (Rs. Seventeen Lacs Fourty Nine Thousand Five Hundred and Seventy Six only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of the following Subordinate Courts, for the year 2019-20 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court.	Name of the Retirees	Date of Retirement.	Amount. (In Rs)
1.	Pr. D&S Judge, Srinagar	Sh.Abdul Hanan Dar, P/S	30-11-2019	5,73,300/-
2.	Addl. D&S Judge, Srinagar	Sh. Ali Mohd. Bhat, Ex. P.S	31-8-2019	5,73,300/-
3.	Munsiff, Tral.	Sh. Mohd. Shafi Wani, Ex. H .A (Deceased)	17-8-2016 D.O.Death	5,30,400/-
4.	Munsiff, Thathri.	Sh. Ayaz Ahmed Sheikh, Ex. Order. (Deceased)	2-3-2019 D.O. Death.	72,576/-
			Total:-	17,49,576/-

By order.


(Ram Singh) 20/11/19

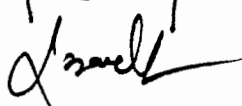
Joint Registrar (Acctts)

No: 21500-506/Ac

Dated 20/11/19

Copy to the :

1. Pr. D&S Judge, Srinagar.
2. Addl. D&S Judge, Srinagar.
3. Munsiff, Tral, with direction to make the payment to the legal heir of the deceased.
4. Munsiff, Thathri, with direction to make the payment to the legal heir of the deceased.
5. Treasury Officer, Saddar Try Srinagar.
- 6-7 Treasury Officer, Tral/Thathri.
..... for inf. and n/a
8. Order file.

9/c ac for up-landup



Joint Registrar(Acctts) 20/11/19